

## UTILIZATION CERTIFICATE

It is certified that I, \_\_\_\_\_  
Chief Justice / Judge (retired) from Rajasthan High Court

(i) have utilized Rs. 12,000/- (twelve thousand) for the month of \_\_\_\_\_, for defraying the services of orderly, driver, security guard and meeting expenses incurred towards the Secretarial Assistance.

(ii) have also utilized Rs. 1500/- (one thousand five hundred) for the month of \_\_\_\_\_ incurred towards telephone expenses.

I am not re-appointed / employed in any other post under the Central/ State Government and not extended similar facilities.

Date :

**SIGNATURE**

**Name** :  
**Bank A/C Number** :  
**Branch Name** :  
**PAN** :